Title: Need to provide land under Defence Authority for setting up of water treatment plant at Belgaum, Karnataka for supply of water to residents of the city.

SHRI SURESH ANGADI (BELGAUM): The Belgaum District Administration (Karnataka) has requested the Defence authorities in Belgaum to provide about 5 acres of defence land at Turka Matti Zone, Belgaum for Urban Water Supply and Drainage Board (KWS&DB), Belgaum in lieu of the provision of alternate and equivalent land so as to enable setting up of a Water Treatment Plant (WTP) of 6 MGD capacity to ensure clean and pure drinking water to the Belgaum city residents and defence staff therein owing to acute drinking water shortage.

This matter is pending for concurrence of Belgaum defence wing since year 2001. This particular place is ideally and strategically located for setting up of WTP and supply of water to all over the city even in the absence of power supply.

Therefore, I urge upon the Ministry of Defence to direct the Belgaum Defence authorities to ensure provision of this defence land for public purpose.